Written Answers to

Grievances against misleading advertisements

- 858. SHRI NARAYAN LAL PANCHARIYA: Will Ihe Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- whether Government has put in place any mechanism for addressing grievances against misleading advertisements;
 - if so, the details thereof and if not, the reasons therefor;
- the details regarding such complaints received during the last one year and status of their disposal;
- whether Government has identified any focus areas under the mechanism for addressing grievances against misleading advertisements; and
 - if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS. FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) The Government has launched an online portal called "Grievance Against Misleading Advertisements" (GAMA) where complaints relating to misleading advertisements can be lodged.

- During the period between 01.04.2018 and 31.03.2019, a total 3884 complaints have been received on GAMA portal. Out of these, 2235 have been resolved and 1040 were rejected being incomplete or not pertaining to misleading advertisement.
- (d) and (e) The focus is on seven sectors viz. food, agriculture, health, education, real estate, transport and financial services.

Availability of wheat and rice to the poor under food security scheme

- †859. SHRI RAM NATH THAKUR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether it is a fact that wheat at the rate of ₹2 per kg. and rice at the rate of ₹3 per kg. provided by Government to poor under Food Security Scheme, are not easily available to the poor; and

[†]Original notice of the question was received in Hindi.